

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/61/2016
NAME OF THE PETITIONER(S) : Shri. T. Sathiah
NAME OF THE RESPONDENT(S) : Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Representing to
A.M. SRIDHARAN
TV. LALITHAN AN

Counsel for
Petitioner
Jod Rupa

Member
18/12/17

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

ghk

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)